

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 5556
TO BE ANSWERED ON 02nd APRIL, 2018

FOREIGN TRADE

5556. SHRI M.B. RAJESH:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the country has crossed the low income threshold as per the World Trade Organisation (WTO) norms;
- (b) if so, the details thereof;
- (c) whether this will have any impact on our foreign trade; and
- (d) if so, the details thereof and the Government's preparedness in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

- (a) to (d) As per the WTO Secretariat publication, India's Gross National Income per capita has crossed US\$1000 at constant 1990 dollars for three consecutive years from 2013 – 2015. Based on these GNI per capita figures, India has graduated out of Annex VII of WTO Subsidies and Countervailing Agreement and requires India to phase out some of its non compatible export related subsidies. However, it is anticipated that there is no immediate adverse impact on our foreign trade.
